

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3282
ANSWERED ON 12TH MARCH, 2026

MILLET-BASED PRODUCTS

3282. SHRI NAVEEN JINDAL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has taken any steps to promote millet-based food processing clusters and startups in view of the increasing global demand for millet-based products after the International Year of Millets and if so, the details thereof along with the incentives provided to exporters and food processors to scale up production;
- (b) the measures being implemented to improve infrastructure packaging and quality control for millet-based products; and
- (c) whether the Government has conducted any periodic review of export performance and the impact on farmer income due to millet-based products processing, if so, the details thereof in quantifiable terms and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/ expansion of related infrastructure, including Millet processing units through its two Central Sector Scheme viz. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme across the country.

One component of PLISFPI scheme focuses on Millet-Based Products (MBP), with an outlay of Rs. 800 crores. The objectives of the PLI Scheme for Millet-Based Products (PLISMBP) are to increase the use of millets in food products and promote their value addition by incentivizing the manufacturing and sale of selected millet-based products in both domestic and export markets. As on date, out of total allocation of Rs. 800 crores for PLISMBP, an amount of Rs.793.27 crore has been approved to incentivise 29 applicants, which includes 8 large and 21 Small & Medium entities.

Under PMFME Scheme, Millet based products has been identified as One District One Product (ODOP) in 21 districts in the country. Millet Mahotsav were organised in 30 districts of various States/UTs as a part of International Year of Millet (IYoM 2023) to provide support for micro food processing entrepreneurs, particularly those engaged in the processing of millet products. It aimed to foster start-ups, entrepreneurs and boost the micro sector of the food industry. As on 31.12.2025, under PMFME Scheme, 4,612 micro food processing enterprises with subsidy of Rs. 91.20 Cr for millet processing units has been approved across the country.

One food processing unit have been approved in the country under Creation/ Expansion of Food Processing & Preservation Capacities (CEFPPC), a component scheme of PMKSY.

(b): Under Branding and Marketing component of the PMFME scheme, support is provided to Farmer producer Organisation s/Self Help Groups/Cooperatives or a Special Purpose Vehicle of micro food processing enterprises including millet based products processing for developing a common packaging & branding with provision for quality control, standardization, and adhering to food safety parameters for consumer retail sale.

(c): The incentives under the PLISFPI are admissible where the entire chain of manufacturing processes takes place in India. Under PLISMBP Scheme, the sale of Millet based products of the approved beneficiaries increased from Rs.35.00 crores in 2020-21 to Rs.814.00 crore in 2024-25. Millet procurement of PLISMBP applicants increased from 1092 MT in the year 2020-21 to 16130 MT in 2024-25.
